COUNCIL OF STATES

Tuesday, 4th May 1954

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN Shri Narendra

Deva (Uttar Pradesh)

ORAL ANSWERS TO QUESTIONS

AMERICAN MISSIONARIES

- •533. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the number of applications received by Government during the years 1952-53 and 1953-54 from American missionaries to enter India; and
- (b) the number of such applications rejected by Government during the same period?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. **DATAR**): (a) 533 and 365, respectively.

(b) 55 and 54.

SHRI M. VALIULLA: What is the total number of American missionaries in India at present?

SHRI B. N. DATAR: Sir, I haven't got i he figures.

SHRI M. VALIULLA: Are they more than they were before 1947?

SHRI B. N. DATAR: Yes, to some extent more, but I do not have the exact J figure.

SHRI M. VALIULLA: Sir, has it come to the notice of Government that a certain missionary working in the 1 Bharat Sevak Samaj was found spying and she was later on arrested? 24 C.S.D.

DR. K. N. KATJU: Sir, I want notice.

- DR. P. C. MITRA: What were Qw objects and purposes mentioned in their applications?
- DR. K. N. KATJU: Sir, there are 533 applications and 533 different purposes have been mentioned. Each application contains a purpose; most of them state that they want to come for educational, medical or relief purposes, it is impossible to give a general answer.
- Dr. P. C. MITRA: If some of those applications were rejected, on what grounds did you reject them?
- DR. K. N. KATJU: The grounds usually are that their services are not required or that they may not be neces sary for the Indian interests—something like that.
- SHRI V. K. DHAGE: Is it a fact that an enquiry committee was appointed to go into their activities?
- DR. K. N. KATJU: I have read ir» the newspapers that the Madhya Pradesh Government have appointed such an enquiry committee.
- SHRI K. S. HEGDE: Is the propagation of religion one of the purposes mentioned in the applications?

DR. K. N. KATJU: Yes, sometimes.

SHRI K. S. HEGDE: Is it not true that the right of propagating religion is limited to the citizens of India?

DR. K. N. KATJU: If they state that purpose it is to that extent an honest declaration of their object; whether we allow them here for that purpose or not is a different question altogether.

مولانا ایم - فاروقی : ان لوگوں کو جو پاس پورٹ (passport) دئے جاتے هیں اس کے لئے کچھ ترمس (terms) هوتے هیں که کس فرض سے یہاں آئے عیں - اگر ولا یہاں آ کو ان ترمس کے خلاف کام کویں - تو مجھے یہ پوچھنا ھے کہ کیا گورنمنٹ کے پاس کوئی